

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 11**

**TO BE ANSWERED ON THE 11th DECEMBER, 2018 / AGRAHAYANA 20, 1940
(SAKA)**

MISUSE OF SOCIAL MEDIA

11. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of complaints related to sexual harassment through misuse of the social media that have been received by Delhi Police during the last two years;

(b) the number of such complaints pending for investigation;

(c) whether the Government is likely to advise Delhi Police to complete its probe in a time-bound manner;

(d) the details of complaints received by Delhi Police from other Ministries/ Government Departments for investigation during the said period along with the number of such complaints pending for investigation; and

(e) whether the Government is likely to advise Delhi Police to complete its probe in a time-bound manner and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): As reported by Delhi Police, the details of the complaints related to sexual harassment through misuse of the social media received by them during the last two years and the current year (upto 30.11.2018) are as under:

L.S.US.Q NO. 11 FOR 11.12.2018

Year	Number of complaints received	Number of complaints not substantiated	Number of complaints substantiated & cases registered	Number of complaints pending enquiry
2016	67	00	67	00
2017	107	05	78	24
2018 (upto 30.11.2018)	161	21	78	62

Details of complaints related to sexual harassment, through misuse of the social media, received by Delhi Police from other Ministries/ Government Departments for investigation, during the last two years and the current year (upto 30.11.2018) are as under:

Year	Number of complaints received	Number of complaints not substantiated	Number of complaints substantiated & cases registered	Number of complaints pending enquiry
2016	02	01	01	00
2017	01	00	01	00
2018 (upto 30.11.2018)	05	04	00	01

With the view to gear up institutional mechanism to tackle the cyber crimes, various measures have been suggested by the Ministry of Home Affairs vide its advisory dated 13th January, 2018 to all State Governments and UT Administrations including Delhi Police. Ministry of Home Affairs also provides financial assistance to States/UTs under the Scheme 'Cybercrime Prevention Against Women and Children'.